

1	2	3
Goa	7	3
Gujarat	48	31
Haryana	45	32
Himachal Pradesh	0	0
Jharkhand	1	1
Karnataka	52	29
Kerala	26	17
Madhya Pradesh	14	6
Maharashtra	110	57
Nagaland	2	1
Orissa	10	5
Puducherry	1	0
Punjab	8	2
Rajasthan	8	7
Tamil Nadu	69	57
Uttar Pradesh	34	17
Uttarakhand	3	2
West Bengal	23	10
Grand Total	574	353

India lagging behind in industrial development

4321. SHRI S. ANBALAGAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that industrial development in the country is lagging far behind from countries like China mainly due to the inferior technologies, less incentives by the Government and the lack of adequate infrastructure in the country; and

(b) if so, the details thereof and the steps proposed to be taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The industrial growth measured in terms of

Index of industrial Production (IIP) registered a growth of 17.6 percent in December 2009. The growth momentum continued in January and February, 2010 mainly driven by a robust growth in Manufacturing and Industry registered a cumulative growth of 10.1 percent during (April-February), 2009-10. Growth rates of India's Industrial production during last three years are given below:

Growth rates of Industrial Production

	(in percent)
2007-08	8.5
2008-09	2.8
2009-10	
(April-February)	10.1

The Ministry of Commerce & Industry does not maintain statistics pertaining to industrial growth rates of China.

FTA with EU

4322. SHRI TAPAN KUMAR SEN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether data, exclusivity for medicines is required under Indian Patents Act;
- (b) if so, what are the articles relating to data exclusivity in the Free Trade Agreement (FTA) being negotiated with EU;
- (c) what are the Free Trade Agreements being negotiated; and
- (d) whether the Intellectual Property Right (IPR) conditions included in these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (A) No, Sir.

(b) The European Union has raised the issue of data exclusivity for discussion in the preliminary consultation text on Intellectual Property Rights in the proposed India-European Union Trade and Investment Agreement.

(c) India is presently negotiating 11 bilateral free trade agreements with European Union (EU), European Free Trade Association (EFTA), Japan, Sri Lanka, Thailand, Malaysia, Bay of Bengal Initiative for Multi-Sectoral Technical and Economic Cooperation (BIMSTEC), Gulf Cooperation Council, South African Customs Union, New Zealand and the Asia Pacific Trade Agreement.